

ANNEXURE -1

Name of Corporate Debtor: Biotor Industries Limited																
Date of commencement of Liquidation: December 31, 2018																
List of Stakeholders as on : 12.01.2021																
LIST OF SECURED FINANCIAL CREDITORS																
SL. No.	Name of creditor	Identification No.	Details of Claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India		17.01.2019	8,12,06,18,468	8,12,06,18,468	Secured	YES	YES	Primary Security 1st charge on current assets of the company on parri passu with the members of consortium. Collateral Security : 1. First pari passu charge on immovable assets situated at plot nos 476 to 479, 483, 484 A at MAkarpura, GIDC, Vadodara, Gujrat.	Yes	48.11%	NIL	NIL	0	NIL	
2	IDBI Bank		22.01.2019	68,54,20,622	68,54,20,622	Secured	YES	YES	2. First pari passu charge on immovable assets situated at Plot No 2, SEZ, Village - Vilayat, Dist - Baruch, Gujrat. 3. First Pari passu charge on immovable assets situated at Plot No 14 and 14/1 at Ranoli Petrochemical Complex, GIDC, Vadodara, Gujrat.	Yes	4.06%	NIL	NIL	0	NIL	
3	Central Bank of India		29.01.2019	3,08,25,18,928	3,08,16,33,290	Secured	YES	YES	4. First Pari Passu Charge on immovable assets situated at ITOLA, Gujrat. 5. SBI and HDFC Bank shall have first pari passu charge fixed assets of Sebacic Acid Division at Plot No 495, Coastal Highway road, At & Post : Ekbalpura, Taluka - Padra, Dist - Vadodara (Others secured lenders will have second pari passu charge on the same) 6. SBI has first charge on 2 windmills at Jadhapar, Gujrat	Yes	18.26%	NIL	NIL	8,85,638	NIL	
4	Union Bank of India		29.01.2019	1,01,20,16,775	1,01,08,44,280	Secured	YES	YES	(Others secured lenders will have second pari passu charge on the same) . 7. SBI has first charge on the residential property at Hill Park , Mumbai (Others secured lenders will have second pari passu charge on the same). 8. Personal Guarantee of Mr. Bharat M Kapadia, Mr. Rajesh M Kapadia and Dinesh R Kapadia.	Yes	5.99%	NIL	NIL	11,72,495	NIL	
5	HDFC Bank		19.01.2019	51,34,40,250	51,34,40,250	Secured	YES	YES	Exclusive 1st charge on the Company's property at Plot No 117, GIDC Industrial Estate, Makarpura, Vadodara.	Yes	3.04%	NIL	NIL	0	NIL	
6	Bank of Baroda		30.01.2019	25,66,92,795	25,66,92,795	Secured	YES	YES	1. Subservient Charge over current assets, book debts and moveable fixed assets. 2. Negative lien over immovable property situated at Mouza Ekalbara, Vadodara, being Block No 495-P measuring 27.76 Acres	Yes	1.52%	NIL	NIL	0	NIL	
7	Allahabad Bank		29.01.2019	1,91,64,94,560	1,91,32,45,169	Secured	YES	YES		Yes	11.34%	NIL	NIL	32,49,391	NIL	
8	IndusInd Bank		25.01.2019	1,29,69,54,228	1,29,69,54,228	Secured	YES	YES		Yes	7.68%	NIL	NIL	0	NIL	
Total				16,88,41,56,626	16,87,88,49,102						100.00%			53,07,524		